

(b) the number of applications against which the above scholarships were given?

The Deputy Minister in the Department of Social Security (Shrimati Chandrasekhar):

	1962-63	1963-64	1964-65
(a)	521	687	943
(b)	580	737	995

Dowry Prohibition Act, 1961

2625. Shri M. P. Swamy: Will the Minister of Law be pleased to state:

(a) the number of cases prosecuted so far under the Dowry Prohibition Act, 1961, State-wise since the date of application of the Act; and

(b) the nature of punishments awarded in these cases?

The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao):

(a) and (b). The administration of the Dowry Prohibition Act, 1961 rests with the State Governments and with the Union Territory Administrations and they are not required to supply to the Central Government any statistics in relation to prosecutions etc. As such, the requisite information is not readily available with the Central Government. It is being collected from the State Governments and the Union Territory Administrations and will be placed on the Table of the House in due course.

Bangalore-Delhi Flight

2626. Shri Ram Harkh Yadav: Will the Minister of Civil Aviation be pleased to state:

(a) whether it is a fact that large swarms of mosquitoes envelop the planes from Bangalore to Delhi thereby disturbing the passengers and endangering their health; and

(b) if so, the steps taken by Government to render relief to the passengers and the measure of success, if any, achieved so far?

The Minister of Civil Aviation (Shri Kanungo): (a) and (b). Swarms of mosquitoes do get blown toward dusk from places away from the Bangalore airport. The passenger lounges, etc. are regularly sprayed with flit. The mosquitoes are believed to be not material. Mosquito nuisance does exist at certain airports where low lying areas or open drains in the vicinity of airports encourage breeding of mosquitoes. Standing instructions have been issued to all Controllers of Aerodromes and Aerodrome Officers to ensure that all breeding points for mosquitoes are detected and treated with insecticides. They are also required to take all possible steps in collaboration with the airport health staff to eradicate mosquito nuisance at the airports. The Indian Airlines have a standard practice of fumigating the aircraft at regular intervals and of spraying them with flit before departure. This is not completely effective in areas where the mosquito menace is excessive.

Intensive Agriculture Programme in Madhya Pradesh

2627. Shri Lakhmu Bhawani: Will the Minister of Food and Agriculture be pleased to state:

(a) the names of the districts in Madhya Pradesh where intensive agricultural programme has been taken up; and

(b) the main facilities being provided to agriculturists under this programme?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan): (a) The Intensive Agricultural Area Programmes have been taken up in the following districts of Madhya Pradesh:—

Predominantly Rice growing	Predominantly Wheat growing
(1) Bilaspur	Tikamgarh
(2) Durg	..
(3) Balaghat	..